



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
Maha Nagar Door Sanchar Bhavan, Jawahar Lal Nehru Marg,
(पुराना मिंटो रोड), नई दिल्ली-110002
(Old Minto Road), New Delhi - 110002



No. 2-Driver (2)/2004- A&P

Dated: 26th December, 2017


"MEMORANDUM"

WHEREAS Shri Om Prakash Giri, Driver was granted Earned Leave from 23rd May, 2017 to 9th June, 2017. On expiry of leave, Shri Giri was supposed to resume his duties, but he has absented himself/ remained away from duty without authorization /grant of leave.

2. **WHEREAS**, Shri Om Prakash Giri, Driver vide this office Memorandum dated 11th September, 2017 was directed to report for his duties and submit documents/information sought by the Inquiry Officer appointed in another case within 7 days. Since his whereabouts were not known to this office, the said Memo was pasted on the door of his residence and Notice Boards of TRAI office and uploaded on the TRAI official website apart sending it via speed post. But, Shri Giri neither resumed his duties nor responded to the Memo.

3. **WHEREAS**, another Memorandum dated 16th November, 2017 was issued to him informing about the various provisions of the relevant rules and consequences of unauthorized absence. Again this Memo was also pasted on the door of his residence and Notice Boards of TRAI office and uploaded on the TRAI official website apart sending it via speed post. But, again Shri Giri neither resumed his duties nor responded to this Memo.

4. **NOW THEREFORE**, Shri Om Prakash Giri, Driver is hereby directed to submit his explanation / written statement as to why his unauthorized absence from duty may not be treated as "**dies-non with break in service**" under CCS (CCA) Rules, 1965 and other statutory rules. Written explanation/statement of Shri Giri in compliance with the above directions should reach the undersigned within 7 days, failing which it will be presumed that he has nothing to say in his defense and suitable disciplinary action, as deemed fit, under the rules shall be initiated against him.


(S. N. Tiwary)
Sr. Research Officer (A&P)
Tel. No. 011-23664213

Shri Om Prakash Giri,
Driver in TRAI
R/o: BSNL Staff Quarter No. B-14, Type-II,
Vivek Vihar, Delhi-110095